

**Central Administrative Tribunal
Principal Bench, New Delhi.**

TA-20/2015

New Delhi, this the 07th day of September, 2016.

**Hon'ble Mr. Shekhar Agarwal, Member (A)
Hon'ble Mr. Raj Vir Sharma, Member (J)**

Avinash Chander Bhargava,
S/o Sh. Jashoda Nand Sharma,
R/o E-8, Palika Niwas,
Lodhi Colony, New Delhi,
At present at T-60,
South Extension, Part-III,
Dayalsar Road, Uttam Nagar,
New Delhi-110059. ... Applicant

Versus

N.D.M.C
Service to be effected
Through Administrator N.D.M.C.
Now known as Chairperson,
Palika Kendra, New Delhi. ... Respondent

ORDER (ORAL)

Hon'ble Mr. Shekhar Agarwal, Member (A)

It is seen that applicant has not been appearing in this case for last several dates. Today also there is no appearance on his behalf. It therefore appears that the applicant is no longer interested in pursuing this TA any further. Accordingly, this TA is dismissed in default for non-prosecution.

**(Raj Vir Sharma)
Member (J)**

/ns/

**(Shekhar Agarwal)
Member (A)**